| Amount in |   |                    |   |                |                            |                       |                        |                     |   |               |                            |                  |                             |                 |                              |                       |                 |  |
|-----------|---|--------------------|---|----------------|----------------------------|-----------------------|------------------------|---------------------|---|---------------|----------------------------|------------------|-----------------------------|-----------------|------------------------------|-----------------------|-----------------|--|
| SI.       | Name of credit or   | Identification No. | Details of daim received Details of daim admitted Amount of Amount of daim Amount of daim Amount of daim Amount of daim |                |                            |                       |                        |                     |   |               |                            |                  |                             |                 |                              | Amount of claim under | Remarks, if any |  |
| N         |   |                    | Date of receipt   | Amount daimed  | Amount of daim<br>admitted | Nature<br>of claim    | A mount<br>cover ed by | Whether<br>security | Details of Security Interest  | Amount        | % share in<br>total amount | Whet her related | % of voting<br>share in CoC | contingent daim | dues, that may be set<br>off | rejected              | verification    |  |
|           |   |                    | - cerpt   |                | -amitted                   | 31 cūlim              | security               | interest            |   | by            | of daims                   | party?           |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       | interest               | relinquished<br>?   |   | guarante<br>e | ad mitt ed                 |                  |                             |                 |                              |                       |                 |  |
|           | <del> </del>  | -                  |   |                |                            |                       |                        | (Yes/No)            | 37.99 acres in meela vitan vii lage, 37.44  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           | Phoenix ARC Private Limited trustee of<br>Phoenix Trust FY16-26 |                    | 31-03-2020  | 1,00,68,65,665 | 1,00,68,65,665             | Finandal<br>Creditor  |                        | Yes                 | acres in mudi vait han endal village and<br>122.82 acres in vart hagare di patti village          |               | 20.72%                     |                  |                             |                 |                              |                       |                 |  |
| Ė         |   |                    | 31-03-1010  | -,00,00,00,000 | 2,00,00,03,003             |                       |                        |                     | First charge on the current assets of the   | l '           |                            |                  |                             | -               |                              |                       |                 |  |
| 2         | State Bank of India   |                    | 17-06-2020  | 42,72,90,841   | 42,72,90,841               | Financial<br>Creditor |                        | Yes                 | company, present and future on paripassu<br>basis with other WC banks.                            | 0             | 8.79%                      |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | i) EM on residential landat Athipattu<br>Village, Ponneri Taluk, Minjur Panchayat,                |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Thiruvotriyoour SRO in the name of the  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Company.<br>ii) EM on land of 0.53 acres at Meelavittan   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Village, owned by the Company.<br>iii) EM on land of 5.40 acres at Kumara giri                    |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Village, owned by the Company.  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Charges were not created for other than<br>the above security Interest. Security                  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Interest other than above mentioned in<br>the claim form will not be considered as                |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            | Finand al             |                        |                     | Security Interest of M/s. Axis Bank   |               |                            |                  |                             |                 |                              |                       |                 |  |
| 3         | Axis Bank Limited   |                    | 10-04-2020  | 16,30,23,187   | 16,30,23,187               |                       | c                      | Yes                 |   | 0             | 3.36%                      |                  |                             |                 |                              |                       |                 |  |
| 4         | City Union Bank Limited   |                    | 08-04-2020  | 22,24,95,379   | 22,24,95,379               | Finandal<br>Creditor  | c                      | Yes                 | Books Debts of St. John Freight Systems<br>Limited  | 0             | 4.58%                      |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | All that part and parcel of the commercial unit No.307 admeasuring 2210 Sq.ft.                    |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Sealable area & Built up area 1971.60 Sq.ft.<br>and unit No.317 admeasuring 1954 Sq.ft.           |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Sealable area & Built up area 1745 Sq.ft.<br>located at Raheja Arcade Premises Co-                |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | operative Society Limited Plot No.61,   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            | Fin and al            |                        |                     | Sector-11, CBD Belapur, Taluka & District, -<br>Thane, Navi Mumbai - 400 614.                     |               |                            |                  |                             |                 |                              |                       |                 |  |
| 5         | L&T Fi na nce Li mit ed   |                    | 29-04-2020  | 19,30,24,269   | 19,30,24,269               | Creditor              |                        | No                  | Hypothecation on stocks & book  | 0             | 3.97%                      |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | debts/receivables and other current assets<br>of the Corporate Debtor under pari-passu            |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | basis with working capital bankers.   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Exclusive Charge on the all the 350 containers procured out oftermioan of                         |               |                            |                  |                             |                 |                              |                       |                 |  |
| 6         | ID BI Bank Limited  |                    | 18-06-2021  | 18,75,21,249   | 18,75,21,249               | Financial<br>Creditor |                        | Yes                 | Rs. 4,00,00,000 a vailed from ID BI.  | 0             | 3.86%                      |                  |                             |                 |                              |                       |                 |  |
| Ė         |   |                    |   |                | ., .,,                     |                       |                        |                     | First charge by way of mortgage in favour   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | of SIDBI of all the immovable properties,<br>both present and future, owned by St John            |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Freight Systems Ltd., situate at<br>Varthag areddipatti Village, Tuticorin Taluk,                 |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Pudukkottai Sub Registration District,<br>Tuticorin Registration District Tuticorin               |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Taluk District and comprised of 1.07 Acre   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | (0.43.5 Hectares) in S.No.53/3, 0.86 Acre<br>(0.35.0 Hectares) in S.No.73/3, 1.75 Acre in         |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | S.No.54/1, 3.53 Acres in S.No.382/2,3.51<br>acres in 382/1, 2.59 Acres in S.No.380/4,             |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | 2.68 Acre in S. No. 380/5, 2.22 Acres) in<br>S.No. 380/1, 1.85 Acre in S. No. 380/2, 1.85         |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Acrein S. No.380/3, 3.82 Acresin  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | RS. No. 3 81/2, 1.90 Acre in S. No. 38 1/3, 3.27<br>Acres in S. No. 54/5, 92 Cents in S. No. 54/4 |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | and 93 cents in R.S.No.54/6, total admeasuring 32.75 Acres, together with all                     |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            | Finand al             |                        |                     | admeasuring 32.75 Acres, together with all<br>the buildings and structure thereon.                |               |                            |                  |                             |                 |                              |                       |                 |  |
| 7         | Corporation Bank  |                    | 08-04-2020  | 12,55,14,001   | 12,55,14,001               |                       |                        | No                  |   | 0             | 2.58%                      |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | S.No.:46/2,46/4,46/6,47/3,47/1,47/2,60/5,<br>47/4,60/2,59/1,48/5 Tirunelveli to                   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | Thoothukudi Road, Varthagareddypatti<br>Village Thoothukudi Taluk, Thoothukudi                    |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | District = 22.74 Acre in the name of St.  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | John Freight Systems Ltd.<br>S.No.53/2,73/2,56/1,56/2,57/2,375/1,375/                             |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | 2,61/2,59/2,61/1A,514A,51/4C<br>Varthag areddipatti Village Tir unel veli to                      |               |                            |                  |                             |                 |                              |                       |                 |  |
|           | Small Industries Development Bank of                            |                    |   |                |                            | Fin and al            |                        |                     | Tuticorin Road Tuticorin Taluk = 23.77 Acre<br>in the name of St. John Freight Systems            |               |                            |                  |                             |                 |                              |                       |                 |  |
| 8         | In dia  |                    | 10-04-2020  | 11,86,38,484   | 11,86,38,484               | Creditor              |                        | No                  | In the name orst. John Freight Systems<br>Ltd.  Hypothecation of current assets present           | 0             | 2.44%                      |                  |                             |                 |                              |                       | -               |  |
| _         | Karur Vysya Bank ümited   |                    | 09-03-2020  | 3,27,55,535    | 3, 27, 5 5, 53 5           | Finandal<br>Creditor  |                        | No.                 | and future of St. John Freight Systems  |               | 0.67%                      |                  |                             |                 |                              |                       |                 |  |
| 9         | ner or wysyst battik triffited                                  |                    | 09-03-2020  | 3,27,55,535    | 3,27,55,535                | T equot               | -                      | 140                 | Limit ed.<br>Hypothecation of stocks related to that  | -             | 0.0/70                     |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | activity stored in their business premises,<br>go-down, book debts and other current              |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | assets of the business such as advances paid to suppliers etc. and hypothecation of               |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     | equipment, machineries, fixtures etc. on  |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            | Fin and al            |                        |                     | pari-passu charge basis with other working<br>capit al lenders.                                   |               |                            |                  |                             |                 |                              |                       |                 |  |
| 10        | La kshmi VII as Bank  | -                  | 07-04-2020  | 2,52,83,086    |                            | Creditor<br>Financial |                        | No                  | Pari-passu first charge on receivables with   | 0             | 0.52%                      |                  |                             |                 | -                            |                       |                 |  |
| 11        | Canara Bank   |                    | 04-04-2020  | 2,46,41,573    | 2,46,41,573                | Creditor<br>Financial |                        | No                  | other member hanks under MRA  | 0             | 0.51%                      |                  |                             |                 |                              |                       |                 |  |
| 12        | SREI Equipment Finance Limited                                  |                    | 09-04-2020  | 82,02,044      | 82,02,044                  | Creditor              | c                      | No                  | Hypothecation of Reach Stacker – ASTER –<br>Quantity 1.<br>Hypothecation of the below mentioned   | 0             | 0.17%                      |                  |                             |                 | -                            |                       |                 |  |
|           |   |                    |   |                |                            | _                     |                        |                     | asset:  |               |                            |                  |                             |                 |                              |                       |                 |  |
| 13        | Indusind Bank Limit ed  |                    | 10-04-2020  | 20,80,030      | 20,80,030                  | Finandal<br>Creditor  |                        | No                  | "Reach Stacker = Model no. DRF 450 SS.<br>Serial No. T34113.0838"                                 | 0             | 0.04%                      |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        | No-Pursuant         | Land parcels situated at Mudivaithanendal   |               |                            |                  |                             |                 |                              |                       |                 |  |
| 1         | Piramal Capital & Housing Finance                               |                    |   |                |                            | Finandal              |                        | to NCLT             | and Varthagared dipatti village comprising<br>90.94 acres.  |               |                            |                  |                             |                 |                              |                       |                 |  |
| 14        | Li mit e d  |                    | 21-04-2022  | 57,59,10,756   | 57,59,10,756               | creditor              | 0                      | order               |   | -             | 11.85%                     |                  |                             |                 |                              |                       |                 |  |
|           | Total   |                    |   | 3.11.32.46.099 | 3,11,32,46,099             |                       |                        |                     |   |               |                            |                  |                             |                 |                              |                       |                 |  |
| L         |   |                    |   | 3,11,32,46,099 | 3,11,22,46,099             |                       |                        |                     |   |               |                            |                  |                             |                 |                              |                       |                 |  |
|           |   |                    |   |                |                            |                       |                        |                     |   |               |                            |                  |                             |                 |                              |                       |                 |  |